

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1994
ANSWERED ON:03.08.2001
EXPORT OF WHEAT AT SUBSIDISED RATES
IQBAL AHMED SARADGI;Y.S. VIVEKANANDA REDDY

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government have decided to sell wheat for export at a highly subsidised rates because traders have offered more prices per tonne in the latest tender;
- (b) if so, whether the Commerce Ministry have advised the Ministry of Food that a special low price for export would be WTP-incompatible under WTO;
- (c) if so, whether under the WTO, no Government can sell a commodity for export at prices lower than those for the domestic market;
- (d) whether according to the reports, more than 3.5 lakh tonne is still stocked at ports awaiting shipment;
- (e) if so, whether the Government have taken any firm policy regarding export of wheat;
- (f) if so, the details thereof; and
- (g) if not, by what time it is likely to be declared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI CHAUHAN)

- (a): The price of wheat for export has to be competitive with the international price to facilitate export of wheat. FCI has been permitted to offer wheat for export at a price not less than the CIP of wheat for the BPL category.
- (b): No, Sir.
- (c): No, Sir.
- (d): a quantity of 1.85 lakh tonnes of wheat is lying in port godowns for export purposes.
- (e),(f)&(g): As per the EXIM Policy, export of wheat is allowed freely subject to quantitative ceilings announced by DGFT and issue of Registration cum Allocation Certificates (RCACs) by APEDA for the year 2001-02, an export ceiling of 5 million MTs of wheat has been announced.